

and likely to be incurred in future and whether Government have received full report in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) The Archaeological Department has not undertaken any under sea water survey work. Dr. S.R. Rao, Retired Superintendent Archaeologist, Archaeological Survey of India undertook investigation with logistic support provided by the National Institute of Oceanography, Goa. Work carried out in Bet Dwarika region off Gujarat coast revealed archaeological evidence. These have been reported to be of Late and Post Harappan period.

(b) The investigation in the Dwarika region was started in June, 1981. It is not possible, at this stage, to provide the likely time of completion of this work. According to Dr. S.R. Rao, 3/4th of the work proposed is yet to be completed.

(c) Indian National Science Academy (INSA) sanctioned an amount of Rs. 20.95 lakhs for this comprehensive project in July, 1981. The Department of Science and Technology has sanctioned Rs. 11.27 lakhs for a period of three years in October, 1984 for the comprehensive project on Marine Archaeological studies in Indian waters. The National Institute of Oceanography (NIO) has incurred an expenditure of Rs. 5.30 lakhs on this project till date. The details of likely expenditure to complete the activities at Dwarika are not available. A report on the progress achieved upto 1982 has been submitted to INSA by Dr. S.R. Rao.

[English]

Money Spent of Atomic Power Stations

5638. SHRI E.S.M. PAKKER MOHAMED : Will the PRIME MINISTER be pleased to state the total money spent construction of atomic power stations in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : Total capital expenditure incurred upto March 1985 is about Rs. 390 crores on the five nuclear power units in operation and about Rs. 559 crores on the units under construction.

India Newzealand Cooperation

5639. SHRI C.P. THAKUR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether after the recent visit of Prime Minister of Newzealand to India any new grounds have been broken for further cooperation between India and Newzealand in the fields of trade, commerce and political relations; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHEED ALAM KHAN) : (a) Yes.

(b) Following the recent visit to India of the Newzealand Prime Minister, it has been decided to strengthen cooperation in various fields such as trade, economic and technical co-operation, culture etc. Newzealand Prime Minister expressed his desire to import Indian machinery, textiles etc. While India has interest in importing items like paper, wool etc. The Newzealand Government has recently re-opened its resident Diplomatic Mission in New Delhi with an eminent person as its High Commissioner and other supporting staff including a Trade commissioner.

During the visit, both the Prime Ministers had an exchange of views on bilateral, regional and international issues leading to a better understanding between the two countries. Our High Commission in Newzealand which was being headed by an Acting High Commissioner is being upgraded and new High Commissioner is expected to join shortly.

With the stated desire of the New-

zealand Government to foster a closer relationship with India, we may look forward to a betterment of our relations with New Zealand.

Airport at Pondicherry

5640. Dr. P. VALLAL PERUMAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are aware that the Union Territory of Pondicherry is without an Airport;

(b) whether Government have any proposal to construct one Airport there; and

(c) if so, when it will be constructed ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :

(a) Yes, Sir.

(b) There are no immediate plans to construct an airport in Pondicherry.

(d) Does not arise.

Maintenance of CRs of Government Servants

5641. SHRI SHANTARAM NAIK : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to review the instructions in respect of maintenance of Character Rolls or Confidential Reports of the Government servants; and

(b) whether any instances of misuse of power by higher officers, in writing Confidential Reports of their subordinate officers have come to the notice of Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) : (a) A review of the Performance Appraisal System has been taken on hand by Government.

(b) With a view to minimising the operation of subjective human element and of conscious bias, the instructions relating to preparation and

evaluation of Confidential Reports provide for assessment at two levels. Further, adverse remarks if any, have also to be communicated to the Government servant concerned to afford him an opportunity of representing against them. In view of these built-in safeguards in the procedures, there is little scope for misuse of power in writing Confidential Reports.

Settlement of Cases of Freedom Fighters from Tamil Nadu

5612. SHRI P. CHIDAMBARAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether applications for freedom fighters' pension are pending with the Freedom Fighters' Division of the Ministry for a long time and in some cases, for several years;

(b) whether such pending cases include cases where the State Government concerned has sanctioned State Government pension and has recommended grant of Central Government Freedom Fighters' pension;

(c) the number of applications/cases from the State of Tamil Nadu falling under (a) and (b) above; and

(d) whether Government propose to fix a time-limit for passing final orders in each pending case ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) Out of a total of 430,415 applications received so far both under the 1972 and 1980 Schemes, pension has been sanctioned to 132,859 freedom fighters and their dependents as on 31-3-1985. 191,187 cases have been rejected and 106,368 cases are pending mainly for want of verification reports from the State Governments.

(b) The grant of pension under the State Scheme does not automatically constitute eligibility for Central Pension under Swatantrata Sainik Samman Pension Scheme as the criteria of eligibility under the State Scheme and the Central Scheme are quite different. However, a few of the cases recommended by various State Governments are under consideration.